

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-11-2023 AT 03.00 P.M THROUGH VIDEO CONFERENCING:

**PRESENT: SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : M/s Bhatia Coke and Energy Ltd

PETITION NUMBER : IBA/307/2019

APPLICATION NUMBER: a) Rst.A/IBC/29/2023 IN IA/IBC/69/2021
b) Rst.A/IBC/27/2023 IN IA/IBC/135/2022
c) Rst.A/IBC/28/2023 IN IA/IBC/136/2022

COMMON ORDER

Ld. Counsel Mr.Rites Goel appears for the Applicants.

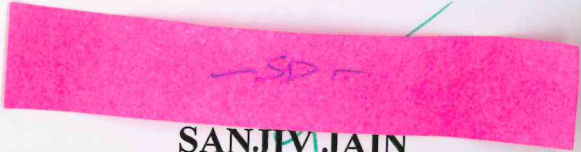
The applications have been filed seeking restoration of IA/IBC/69/2021, IA/IBC/135/2022 and IA/IBC/136/2022 respectively which were dismissed for non-compliance.

Applicants are directed to serve copy of the applications on the Respondents and file Affidavit of Service.

List the applications on **19.12.2023** for hearing.


**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

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**SANJIV JAIN
MEMBER (JUDICIAL)**